



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/69/2022 FIXED	JOYDEB DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R K D CHOUDHURY MS. L DEVI MR. S BIKASH	GA, ASSAM SC, AFDC
2	WP(C)/7498/2022 FIXED	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
ADMISSION				
3	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
4	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
5	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
6	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

7	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
8	WA/110/2021 CAVT. NO.02902/021, FIXED, CAVT./290/2021	THE STATE OF ASSAM AND 6 ORS. Versus HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
9	WA/100/2022 FIXED	MANDIRA DEBNATH Versus THE STATE OF ASSAM 4 ORS.	MR.A K RAY MR.I GOGOI MISS T DAS	SC, K A A C SC, HEALTH
10	WA/156/2022 FIXED	MOHAN CHAUHAN Versus THE UNION OF INDIA AND 2 ORS.	MR K P PATHAK	MR. K K PARASAR ASSTT.S.G.I.
11	WA/219/2022 FIXED	MADHUYA MOHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR P H KONWAR	SC, PWD
12	WA/299/2022 FIXED	SHARUKH AHMED @ UKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
13	WA/357/2022 FIXED	THE UNION OF INDIA AND 5 ORS. Versus PRANAB KUMAR NATH B	MS. B SARMA	
	WITH I.A.(Civil)/3349/2022 in WA/357/2022	THE UNION OF INDIA AND 5 ORS. Versus PRANAB KUMAR NATH B	MS. B SARMA	
14	WA/362/2022 FIXED	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM SC, REVENUE
15	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
16	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
ORDERS				
17	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
18	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC

19	WA/197/2016 CAVT. NO. 1358/2015 FIXED, CAVT./1358/2015	THE UNION OF INDIA and 4 ORS Versus BIJU BARMAN and 2 ORS	MR.S C KEYAL MR. K GOGOI ASSTT.S.G.I.	MR.R ISLAMR-6 FOR CAVEATOR
20	Review.Pet./11/2017 FIXED, WITH PIL/71/2015 (D/O)	THE STATE OF NAGALAND and ANR Versus MS NUKSUNGTLA AND 3 ORS.	MR.B BANERJEE MR.T AO MR.A AIER AG, NAGALAND MR. T J MAHANTA	MS. N MODI MS. N MODI MR. R A HAZARIKA
21	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 102 ORS.		MS C MEDHI (R-5-90) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS K BHATTACHARYYA (R-91)
	WITH I.A.(Civil)/3207/2022 in PIL(Suo Moto)/10/2018	KESHAB BARMAN AND 153 ORS. Versus IN RE THE STATE OF ASSAM AND 89 ORS	MR. K N CHOUDHURY MR. T DEURI P. DEKA P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3215/2022 in PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS. Versus IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3222/2022 in PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS Versus IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
22	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
23	Mat.App./12/2021 FIXED, WITH LCR	MITALI ROY Versus PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	MR P KATAKI MS S BARPUJARI MR D DEKA
24	PIL/85/2021 FIXED	MD NUR ISLAM Versus THE STATE OF ASSAM AND 9 ORS	MR. M DUTTA MR. D J BORAH	GA, ASSAM MR S HUSSAIN SC, AGRI. DEPARTMENT SC, FOREST SC, P C B A
25	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R-5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
26	Mat.App./7/2022 FIXED, WITH LCR	ADHIR CHANDRA DAS Versus SMT. RAKHI DEY	MR G N SAHEWALLA	MR. B C DAS

	WITH I.A.(Civil)/2273/2022 in Mat.App./7/2022	SMT. RAKHI DEY Versus ADHIR CHANDRA DAS	MR. B C DAS	MR M SAHEWALLA
27	PIL/16/2022 FIXED	AMIYA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
28	PIL/60/2022 FIXED	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
29	WA/88/2022 FIXED	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
30	WA/132/2022 FIXED	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
31	WA/234/2022 CAVT. NO.08022/022, FIXED, CAVT./802/2022	NUR HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI H A AHMED MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. N HAQUE (r-7 to 15) MR. S R BARBHUIYA (r-7 to 15) MR M HUSSAIN MR. M H SAIKIA FOR CAVEATOR
32	WA/343/2022 FIXED	BIDHYA RATNA SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, P AND R.D. GA, ASSAM
33	WA/347/2022 FIXED	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM
34	WITH WA/75/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
35	WITH WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH
36	I.A.(Civil)/1225/2022 FIXED, WITH LCR, MAT. APP./4/2020 (D/O) in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA,	MR. S NATH	
37	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, FIXED in WA/8235/2022	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
	WITH WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS. B	MR. K N CHOUDHURY	

38	I.A.(Civil)/2348/2022 FIXED, CAVT./167/2022 in WA/255/2022 WITH WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
		THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
39	I.A.(Civil)/3511/2022 B/O in WA/360/2022 WITH WA/360/2022	AMITAV PAUL AND ANR. Versus THE STATE OF ASSAM AN 6 ORS.	G UDDIN MS. P ADHIKARI	SC, CO OP
		AMITAV PAUL AND ANR. Versus THE STATE OF ASSAM AN 6 ORS.	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	SC, CO OP
		HEARING		
40	PIL/72/2016 FIXED	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
41	PIL/79/2019	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
42	WA/361/2019 FIXED	SRI NITYANANDA SARKAR AND 69 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	MR. B CHOUDHURY SC, EDU SC, BTC SC, FINANCE
43	WA/224/2020	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. Versus THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	MS. P DUTTA (R-1) MR. N K BARUA (R-1)
44	WP(C)/1726/2020 FIXED	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
45	WA/325/2021	ABDUS SHOHID CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, PWD
46	WA/10/2022	KAMRAN PASHA CHOUDHURY Versus THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR F U BARBHUIYA (R-8) MR. D K BAGCHI MR J M SULAIMAN (R-8) MR. S A HUSSAIN (R-9,12) MR D J HALOI (R-9,12) MS S DAS (R-8)

47	WA/154/2022 CAVT. NO.04412/022, FIXED, WITH WA/354/2018 (D/O), CAVT./441/2022, CAVT./1226/2018 (D/O)	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
WITH				
48	Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY Versus SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU
WITH				
49	Review.Pet./136/2022	SMTI. SUPARNA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. SC, N C T E
50	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.
51	WA/182/2022 FIXED	ANOWAR HUSAIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR.B C DEKA	SC, HEALTH SC, BTC
52	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Review.Pet./83/2020 WITH WA/74/2020 (D/O)	NABANITA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. J KALITA MR. U K NAIR MR M RAHMAN	SC, FOREST
2	Review.Pet./113/2020 WITH WP(C)/2905/2019 (D/O)	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR. P KRISHNA MS S DAS MS. G LUTHRA	MR S CHOUDHURY MR. B DEKA ASSTT.S.G.I.
	WITH I.A.(Civil)/2058/2020 in Review.Pet./113/2020	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MS S DAS	MR S CHOUDHURY ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022

16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1539/2018 FIXED, WITH LCR	CHAND MIYA @ CHAND ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR. S HOQUE MS. C KALITA MR S ISLAM	SC, NRC GA, ASSAM ASSTT.S.G.I. SC, ELECTION COMMISSION.
ORDERS				
2	W.P.(CrI.)/22/2021 FIXED, WITH CRL.REV.P./4/2019 (D/O)	SH. LALRAMMAWIA Versus THE STATE OF MIZORAM AND ANR.	MR. P KATAKI (AMICUS CURIAE) MR. A R MALHOTRA	PP, MIZORAM
3	WP(C)/4544/2022 FIXED	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
HEARING				
4	CR(HC)/16/1994 FIXED	D.K. DUTTA Versus UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
5	WITH CR(HC)/17/1994	J. BHUYAN. Versus UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL, AG, ASSAM ADDL. CGSC

6	WP(C)/1891/2008 FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
	WITH			
7	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
	WITH			
8	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
9	WP(C)/4709/2019 WITH LCR	MANARA BEGUM @ MOYRA BEGUM @ MOYNA Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5530/2021 FIXED, WITH LCR	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	Review.Pet./32/2022 WITH LCR, WP(C)/3115/2016 (D/O)	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
STAY MATTERS				
12	WP(C)/6421/2021 FIXED, WITH LCR	MD. NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4435/2022 B/O	MINARUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, P AND R.D. GA, ASSAM
MOTION				
2	WP(C)/7065/2022 FIXED	JAHINUR HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, PWD ROAD GA, ASSAM
3	WP(C)/7129/2022 FIXED	MUHINI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
4	WP(C)/7504/2022 FIXED	DAMODAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA	SC, AG SC, IRRIGATION SC, FINANCE
ADMISSION				
5	WP(C)/1697/2016 FIXED	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
6	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
7	WP(C)/2129/2020 FIXED	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
8	WP(C)/2675/2020 FIXED	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM

9	WITH WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
10	WP(C)/229/2021 B/O	AKBARUN NESSA Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	SC, APDCL
11	WP(C)/5090/2021 FIXED	BIKASH RAJBONGSHI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
12	WITH WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
13	WP(C)/483/2022 FIXED	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
HEARING				
14	WP(C)/815/2014 PART-HEARD FIXED	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
15	WP(C)/32/2019 PART-HEARD FIXED	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
16	WP(C)/6723/2013 FIXED, WITH W.A./293/1997(D/O) WITH W.A./527/1996(D/O) WITH CIVIL RULE/1366/1994(D/O)	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
17	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
18	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.

19	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
20	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
21	WP(C)/5169/2016 FIXED	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
22	WP(C)/6127/2019 FIXED	SKT KUMAR SHAW Versus THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.
23	WP(C)/2254/2020 FIXED	NIRON BORGHAIN Versus THE STATE OF ASSAM AND 9 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
24	WP(C)/3189/2021	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALR SOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. D P BORAH (R-100) MR. I CHOUDHURY (R-115, 116) MR B PAUL (R-100) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6831/2022 FIXED	BHABESH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU.
2	WP(C)/7015/2022 FIXED	MONIRA SULTANA Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY A M I RAHMAN MR. ARIF AHMED	SC, ELEM. EDU GA, ASSAM SC, PERSONAL DEPT.
<u>ORDER (STAY VACATING)</u>				
3	I.A.(Civil)/2951/2022 FIXED in WP(C)/3401/2021 WITH WP(C)/3401/2021	RENU GOGOI Versus GANGADHAR BORA AND 6 ORS. GANGADHAR BORA Versus THE STATE OF ASSAM 6 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA MR. B K DAS M N KHAN	SC, ELEM. EDU MR. B K DAS M N KHAN SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R6) MR. J K GOSWAMI (r-6) MR. P BORDOLOI (R6) MS M NIROLA (R6)
<u>ADMISSION</u>				
4	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
5	WP(C)/4558/2017 FIXED	UMA RAM SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MS.R GOGOI MS.D DUTTA	MR.M HOSSAIN(R-5) SC, EDUCATION MR.K U AHMED(R-5) SC, FINANCE MR.F R CHOUDHURY(R-5)
6	WP(C)/7736/2018 FIXED	ASHIT KUMAR DEB Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEV MS M DEB MS. P DEB	MR. S P CHOUDHURY (R7) MR. A S DHILLON (R7) SC, EDU
7	WP(C)/2110/2020 FIXED	IMDADUL HOQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, HIGHER EDU SC, HIGHER EDU MR. S BORTHAKUR MR. D GOGOI

8	WP(C)/1700/2021 FIXED	BHABANANDA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D F A AHMED MR. J LASKAR	MRS. K DEVI MR. A K BARUAH (R-4) MR. D BORA (R-4) MS S A KHALIFA SC, EDU
9	WP(C)/3220/2021 FIXED	ALPANA POWGAM Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU MR. A DEKA (R-6,7)
10	WP(C)/3657/2021 FIXED	JAYANTA HATIBARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. A DEKA MR. A DEKA
11	WP(C)/3856/2021 FIXED	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA MR. A DEKA
12	WP(C)/4701/2021 FIXED	MINAKUMARI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6,7)
13	WP(C)/5028/2021 FIXED	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
14	WP(C)/6476/2021 B/O	ABDUL BATEN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/1703/2022 FIXED	AKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/1873/2022 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
17	WP(C)/3087/2022 FIXED	KESHAB KUMAR CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR K KASHYAB	SC, SEC. EDU. GA, ASSAM
18	WP(C)/4301/2022 FIXED	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
19	WP(C)/4907/2022 FIXED AS FIRST ITEM	SAMIR SARKAR Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K SINGHA MR. D J GOGOI	MR H K DAS (R-4) MR. U PATHAK (R-4) SC, G U
	WITH I.A.(Civil)/2773/2022 in WP(C)/4907/2022	BANAJIT CHANGKAKATI Versus SAMIR SARKAR AND 3 ORS.	MR H K DAS MR. U PATHAK	MR. K SINGHA SC, G U
	WITH I.A.(Civil)/3209/2022 in WP(C)/4907/2022	SAMIR SARKAR Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K SINGHA	MR H K DAS SC, G U
20	WP(C)/5525/2022 CAVT. NO.09122/022, FIXED	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
21	WP(C)/5648/2022 FIXED	MRS. IRINA KONWAR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
22	WP(C)/6343/2022 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU.

ORDERS

23	Cont.Cas(C)/81/2019 B/O	JAWAHARLAL RAI AND 6 ORS. Versus PRITAM SAIKIA AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R2) MR. D MOZUMDER MR S M T CHISTIE MR. B GOGOI (R2) MR P NAYAK (R2) MR. S BISWAS
24	Review.Pet./61/2020 WITH WP(C)/286/2016 (D/O) WITH WP(C)/1622/2003(D/O) WITH WP(C)/7560/2003(D/O) WITH WP(C)/3861/2004(D/O) B/O	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
25	Cont.Cas(C)/75/2020 B/O	APARAJITA PAUL CHOUDHURY Versus PREETOM SAIKIA AND 4 ORS	MR. I ALAM MR. T SK	MR S M T CHISTIE (R4) MR. M R LASKAR MR. R MAZUMDAR MR. N J KHATANIAR MR. B PURKAYASTHA MR. A PHUKAN MR. S SUTRADHAR
26	Cont.Cas(C)/28/2021 FIXED	MD. SOYAD ALI Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI
27	Cont.Cas(C)/354/2021 B/O	CHANDAN CH KALITA Versus PREETAM SAIKIA, IAS AND ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	

HEARING

28	WP(C)/3518/2016 FIXED	NRIPEN KALITA and 34 ORS Versus THE STATE OF ASSAM AND ANR	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.D DEKA	SC, SECONDARY EDUCATION
29	WP(C)/5394/2017 WP(C) 6056/13 WP(C) 2945/20 WP(C) 6402/21 (ALL D/O), B/O	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION MRS A VERMA SC, FINANCE
	WITH			
30	WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
31	WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
	WITH			
32	WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
	WITH			
33	WP(C)/4193/2019	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
	WITH			
34	WP(C)/5088/2019	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH			
35	WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
36	WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE

37	WITH WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
38	WITH WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
39	WITH WP(C)/8819/2019	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
40	WITH WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
41	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WITH WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
46	WITH WP(C)/234/2020	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
47	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
48	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
49	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
50	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
51	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE

52	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	WITH WP(C)/758/2021	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
54	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
55	WITH WP(C)/1067/2021	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
56	WITH WP(C)/2430/2021	JONALI KALITA AND 102 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	Mr M U Ahmed MR F HAQUE	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE
57	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
58	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
59	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
60	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
61	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
63	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
64	WITH WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WITH WP(C)/6143/2021	NG. BINOY KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, FINANCE

66	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WITH WP(C)/6403/2021	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
68	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
69	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
70	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
71	WITH WP(C)/2256/2022	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
72	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
73	WITH WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
74	WITH WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
75	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
76	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
77	WITH WP(C)/5368/2022	DIPALI CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

78	WITH WP(C)/5375/2022	KAMESWAR BORUAH AND 24 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
79	WITH WP(C)/5843/2022	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
80	WITH WP(C)/6812/2022	SUNU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
81	WITH WP(C)/6849/2022	NABA KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
82	WITH WP(C)/6942/2022	HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
83	WITH WP(C)/6949/2022	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
84	WITH WP(C)/6951/2022	BIMALA KALITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
85	WITH WP(C)/6953/2022	MANO RANJAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
86	WITH WP(C)/6954/2022	AMRIT CHANDRA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
87	WITH WP(C)/6955/2022	DIPAK CH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
88	WITH WP(C)/6961/2022	BIJOY LAKSHMI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
89	WITH WP(C)/6969/2022	ABHA RANI BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
90	WITH WP(C)/6970/2022	LABANYA BALA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
STAY MATTERS				
91	WP(C)/4047/2022	SITHUL KANTI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. MR A BHATTACHARYA GA, ASSAM MR. S D PURKAYASTHA (r-6) MR S CHOUDHURY (r-6)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7014/2022 FIXED	ABHISHEK MITTAL Versus UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
	WITH			
2	WP(C)/4975/2022	ABHINAV MITTAL Versus THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
3	WP(C)/7026/2022 FIXED	TASHI DOMA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. S C KEYAL SC, INCOME TAX
4	WP(C)/7031/2022 B/O	DINAMANI HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR A N AHMED MR P K KALITA	SC. WATER RESOURCE DEPTT.
5	WP(C)/7234/2022 FIXED	MOIJUDDIN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
6	WP(C)/7389/2022 FIXED	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
7	WP(C)/7399/2022 FIXED	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
ADMISSION				
8	WP(C)/2747/2019 PART-HEARD FIXED	GS-173215W MASON BHIM PRASAD AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
9	WP(C)/5951/2018 B/O, WITH CAVT./842/2018	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	MS. M B BORAH(G.A) MRS. A GAYAN MRS. A GAYAN SC, FOREST ASSTT.S.G.I.

10	WP(C)/5997/2019 FIXED	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
11	WP(C)/2988/2021 FIXED	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
	WITH			
12	WP(C)/3310/2021	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
13	WP(C)/1712/2022 FIXED	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. P P DUTTA MR D MAHANTA MS F INTAZ	GA, ASSAM SC, HEALTH
	WITH			
14	WP(C)/1664/2022	ANIL KUMAR YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. P P DUTTA MR D MAHANTA MS F INTAZ	GA, ASSAM SC, HEALTH
15	WP(C)/2556/2022 B/O	ABDUL SUBBUR BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM S I AKAND
16	WP(C)/5931/2022 FIXED	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. P J BARMAN MS. S. MOCHAHARI MR. S DUTTA MR P KALITA MR S DUTTA	SC, CO OP GA, ASSAM MR. S P ROY (R6) JYOTISH DAS (R6)
	WITH I.A.(Civil)/3168/2022 in WP(C)/5931/2022	MRINAL KR. SAIKIA Versus SRI PARESH CHANDRA HALOI AND 4 ORS.	MS. M BHATTACHARJEE	
	WITH I.A.(Civil)/3170/2022 in WP(C)/5931/2022	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR A DASGUPTA MR P KALITA	SC, CO OP GA, ASSAM
		ORDERS		
17	Review.Pet./45/2021 FIXED, WITH WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
18	Review.Pet./162/2022 B/O, WITH WP(C)/5879/2022 (D/O)	ANJALI RAJBANGSHI Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. M HUSSAIN	GA, ASSAM
19	Review.Pet./163/2022 B/O, WITH WP(C)/5912/2022 (D/O)	CHARU BALA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS .	MR B SINHA MR. M HUSSAIN	GA, ASSAM
20	I.A.(Civil)/3373/2022 FIXED in WP(C)/1361/2022 WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
		DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
21	I.A.(Civil)/3377/2022 FIXED in WP(C)/3715/2020 WITH WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
		MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE

HEARING

22	WP(C)/3428/2014 FIXED, WITH LCR WITH I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
		THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
23	RFA/69/2018 WITH LCR	SRI MANJIL MOSHAHARY AND 2 ORS Versus THE NORTHERN EVANGELICAL LUTHERAN CHURCH	MR. S K SAHARIAH MR D C NATH	MR. M U MAHMUD MR. M ALI MR S ISLAM
24	WP(C)/670/2017 B/O	MADAN MOHAN PATHAK Versus THE UNION OF INDIA and 5 ORS.	MR. K N CHOUDHURY MR.U K NAIR MS U DAS MISS. R R KAKATI MR.N I KHAN MR. P DUTTA	MR.G J SHARMA MR.S NATH(R- 2-5) ASSTT.S.G.I.
<u>STAY MATTERS</u>				
25	WP(C)/2638/2014	RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. P SARMA	MS. S BHUYAN(R-6) MR. B D KONWAR(R-6) GA, ASSAM MS. A DEVI MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT DEPT.,(R- 1,3 & 4)) MR. R KALITA(R-6) MS. S S SINGH MS. A BORBHUYAN MS. K MAHANTA(R-6) MR. R P SINGH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATNG TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/442/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
2	WITH CrI.A./216/2022	LAL BHANU Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/506/2022 in CrI.A./216/2022	LAL BHANU Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
3	CrI.A./89/2021 PART-HEARD, LCR 6 FILES, P.B.-2, FIXED	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
	WITH I.A.(CrI.)/189/2021 in CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM

4	Crl.A./103/2019 WITH LCR 3 FILES, P.B.-2	BELLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	CRL.A(J)/4/2020 WITH LCR 5 FILES	RUPAK SONOWAL Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
6	Crl.A./78/2021	CHINMOY LAHKAR Versus NATIONAL INVESTIGATION AGENCY	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/595/2022 PART-HEARD, FIXED	LAKSHI DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Dekha S I AKAND	
	WITH			
2	WP(C)/2595/2021	LILIMA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Dekha MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
	WITH			
3	Cont.Cas(C)/592/2022	ANITA DAS Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR A CHOUDHURY MR. R Dekha S I AKAND	
	WITH			
4	Cont.Cas(C)/600/2022	ABDUR RAHMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Dekha S I AKAND	
	WITH			
5	WP(C)/6920/2022	CHAMPA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Dekha S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
6	WP(C)/6923/2022	DHARMENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Dekha MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
7	WP(C)/6937/2022	ANU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Dekha MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
ADMISSION				
8	WP(C)/870/2021 PART-HEARD FIXED	HUKUM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM MR. S S ROY (CGC) SC, REVENUE

9	WP(C)/3909/2022 PART-HEARD FIXED	EAR ALI @ IYER ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM H M ALI	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
10	WP(C)/4160/2019 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM MR P NAYAK MR P NAYAK SHRI D. NATH, SC, PWD
11	WP(C)/4060/2020 FIXED	FAYJUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, AGRI. DEPARTMENT
12	WP(C)/4796/2020 B/O	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. K P PATHAK	SC, APDCL
13	WP(C)/776/2021 B/O	NISHA DEVI DAS AND 45 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
14	WP(C)/4817/2021 FIXED	JITENDRA SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
15	WP(C)/1105/2022 FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT
HEARING				
16	WP(C)/241/2015	UPEN RONGPI and 3 ORS Versus THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	SC, A S T C
17	WP(C)/5258/2015 B/O	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R- 8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R- 8,9&10) MR.V A CHOWDHURY(R- 8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
18	WP(C)/5793/2015	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
19	WP(C)/7232/2015	NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR. A SAHAD(R-1 to R-4) MR SISHIR DUTTA MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
20	WP(C)/5247/2020 B/O	ROFIQUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. S S ROY ASSTT.S.G.I.
21	WP(C)/677/2021	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/3517/2022	AJAJUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
2	RSA/124/2018 FIXED	BASIR ALI AND ANR Versus AYMUN BIBI AND 20 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. M HUSSAIN	MS. R CHOUDHURY MS S S ZIA
<u>ORDERS</u>				
3	I.A.(Civil)/2473/2022 FIXED in RSA/120/2014 WITH RSA/120/2014	MADAN SARMA DUBEY AND ORS. Versus MANISH KHATUWALA AND 3 ORS. MANISH KHATUWALA and 3 ORS. Versus MADAN SARMA DUBEY and 5 ORS.	MS. M BHATTACHARJEE MISS. S PRASAD MR.G N SAHEWALLA MR.B SHARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR G N SAHEWALLA MR.S BHATTACHARYYA MS.M BHATTACHARJEE
<u>HEARING</u>				
4	RSA/238/2014 CAVT. NO. 39/2014 WITH LCR	ON THE DEATH OF CHANDAN HAZARIKA HIS LEGAL HEIR SMTI MADHURI KALITA. D/O LATE H.N.KALITA Versus ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIR PRADIP KR. BHUYAN AND ORS	MR.R SARMA MR H NATH MR. D MAZUMDAR MR. B D DEKA MR. M DAS N CHAUDHURY	MR. A SATTAR MRA SHARMA MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MR.S S SARMA FOR CAVEATOR MR.D K BHATRA
	WITH I.A.(Civil)/1325/2022 in RSA/238/2014	ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIR PRADIP KR. BHUYAN AND ORS Versus ON THE DEATH OF CHANDAN HAZARIKA HIS LEGAL HEIR SMTI MADHURI KALITA.	MR. A SATTAR	

5	RFA/51/2015 WITH LCR	SRI SATYANARAYAN AGARWAL Versus M/S WIN POWER MARKETING PVT LTD and 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K AGARWAL(R-1to3) MR.B BRAHMA(R-1to3) MR.M DAS(R-1to3) MR.B DAS(R-1to3) MSA PHUKANR-1to3
6	RSA/388/2017 WITH LCR	MD JULHAZ AI Versus GULESA BEWA and 3 ORS	MR. R M CHOUDHURY MR. Z HUSSAIN LEGAL AID COUNSEL	MR A ALI (R4) MS. N M DEKA MR. P SARMA MS. M KHATUN (R4)
7	RFA/73/2019 WITH LCR, FIXED	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	MR A K RAI MS. N RAI
	WITH I.A.(Civil)/2400/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	
	WITH I.A.(Civil)/2812/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR R KALITA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4768/2014 FIXED	M/S MINT LOGISTICS PVT. LTD. and 7 ORS Versus THE UNION OF INDIA and 7 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. M THAKURIA MRS. A VERMA	MR A BORKATAKI, SC, N.F. RAILWAY
2	WP(C)/4557/2017 FIXED	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MRS.A DEVI(R-1) MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	WITH I.A.(Civil)/2832/2018 in WP(C)/4557/2017	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
3	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE

7	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
8	WP(C)/4697/2019 FIXED	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
9	WP(C)/8962/2019 CAVT. NO.1273/2019 FIXED	PIJUPARA HARIDOBA PAHARPARA JAIJALI MATCHYA BEBASAI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	MR K N CHOUDHURY GA, ASSAM MR J PATOWARY FOR CAVEATOR
10	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED
11	WP(C)/1898/2022 FIXED	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
12	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
13	WP(C)/4385/2022 FIXED	BANAMALI DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA ASSTT.S.G.I.
14	WITH WP(C)/4387/2022	SAILEN DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA MR H GUPTA ASSTT.S.G.I.
15	WITH WP(C)/4390/2022	GANESH CHANDRA DAS AND ANR Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA ASSTT.S.G.I.
16	WP(C)/5052/2022 FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
17	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
<u>ORDERS</u>				
18	WP(C)/6002/2022 FIXED	RAJA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, J M B
19	WITH WP(C)/5919/2022 CAVT. NO. 09942/022,	UTPAL KHARGHARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR S N SARMA SENIOR ADVOCATE MR. P J SAIKIA, SR. ADV MR. K KALITA MR. K KALITA	GA, ASSAM MR. B K DAS FOR CAVEATOR SC, J M B
20	WITH WP(C)/5920/2022 CAVT. NO. 09942/022,	MANASH PROTIM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	S N SARMA MR. K KALITA	GA, ASSAM MR. B K DAS MR H P GUWALA FOR CAVEATOR SC, J M B

	WITH I.A.(Civil)/3504/2022 in WP(C)/5920/2022	SHRI PRASANTA SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR H P GUWALA	GA, ASSAM MR. K KALITA SC, J M B
21	WITH WP(C)/6001/2022 CAVT. NO. 10092/022,	AZAD CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH	GA, ASSAM MR. P P BARUAH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR) SC, J M B
22	WITH WP(C)/6006/2022	NITUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	SC, J M B
23	WITH WP(C)/6947/2022	DIPEN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
24	WITH WP(C)/6979/2022	GOUTAM BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
HEARING				
25	WP(C)/1421/2014 FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
26	WP(C)/5131/2015 FIXED	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
27	LA.App./14/2018 WITH LCR, B/O	SALIMUDDIN Versus THE COLLECTOR OF DHUBRI	MRS. T BORAH MRS P GOSWAMI MR. R Deka MRS. U SAHU MR. K K JAIN	
28	WITH LA.App./15/2018 WITH LCR	SRI MAZIDUR RAHMAN and ANR Versus THE COLLECTOR OF DHUBRI	MR R DEKA MR. R K JAIN MRS. P GOSWAMI MS. U SAHU MRS. T BORA	
STAY MATTERS				
29	WP(C)/4797/2022	MAYLINDA KROPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR. S K MEDHI SC, NHIDC ASSTT.S.G.I. SC, K A A C
30	WITH WP(C)/4808/2022	LILY HANSEPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MS B BORA (R.No. 9) SC, NHIDC ASSTT.S.G.I. SC, K A A C
31	WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ADMISSION

1	CRP(IO)/75/2020 FIXED	SANKAR PRASAD PATUWA Versus MD. ABDUR RASHID @ MD. ABDUL RASHID AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR H K BARUAH MR. U J SAIKIA MS. N SAIKIA
---	--------------------------	---	---	---

ORDERS

2	I.A.(Civil)/1530/2019 B/O in MACApp./4313/2019 WITH MACApp./4313/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. BIDU TANTI AND 6 ORS. M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI BIDU TANTI AND 6 ORS	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR D MONDAL (R1-R4)
3	I.A.(Civil)/3560/2019 FIXED in MACApp./43/2019 WITH MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)

HEARING

4	MFA/24/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
---	--------------------------------	--	--	---

WITH
I.A./667/2016
in MFA/24/2016

UNION OF INDIA
Versus
M/S DRUK SATAIR CORPORATION
LIMITED

MS B DEVI
MR.N K DAS
MS.N MEDHI
MS.R R BORAH

5 **WITH**
MFA/35/2016

UNION OF INDIA
Versus
M/S DRUK SATAIR CORPORATION
LIMITED

MSB DEVI
MRS. UMA CHAKRABORTY
DR. B N GOGOI
MS. M CHATTERJEE
MR.N K DAS
MS.N MEDHI
MS. M ACHARYYA
MS.R R BORAH

MR.K P MAHESWARI
MR.A GOYAL
MS.M SHARMA

6 MFA/86/2016
WITH LCR, B/O

RABIA KHATOON
Versus
UNION OF INDIA

MR. O P BHATI
MR. D MONDAL
MR. P SARMA

MR. A K SARKAR
MR. B SARMAH
SC, NF RLY

7 MACApp./381/2018
WITH LCR, FIXED

SHRI GITUMANI ROY
Versus
THE DIVISIONAL MANAGER UNITED
INDIA ASSURANCE CO. LTD and ANR.

MR.U C RABHA
MR. S M SARMA
MR. M M DEKA

MS P HUJURI

8 MACApp./38/2021
WITH LCR

THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SRI SHYAMAL SAHA and 2 ORS

MS.R D MOZUMDAR
MS.C MOZUMDAR

MS. J CHETRY
MR A UPADHYAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3238/2022	SUCHAN KONWAR @ SRI SUCHEN KONWAR AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MD A ISLAM	PP, ASSAM
2	Bail Appln./3239/2022	ABDUL JABBAR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
3	Bail Appln./3240/2022	GANESH DAS AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4	Bail Appln./3250/2022	ANKUR MAHANTA Versus THE STATE OF ASSAM	MR. T K MISRA MR B SHARMA MR. N BHARADWAJ MR. B DEORI	PP, ASSAM
MOTION				
5	Crl.Pet./1188/2022	DIPANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
6	Crl.Pet./1203/2022	AMIT SARMA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR N SARMA	PP, ASSAM
7	AB/3441/2022 FIXED	ATIFUL ISLAM Versus THE STATE OF ASSAM	MR. S HUSSAIN MR A N IQBAL	PP, ASSAM
8	AB/3513/2022	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
9	AB/3516/2022	JINTU SILPONIA Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
10	AB/3520/2022	MD KHURACHED ALI @ MD. KHURSED ALI AND ANR. Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM

11	AB/3521/2022	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	PP, ASSAM
12	AB/3524/2022	ABDUL HAKIM @ HAKIM ALI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
13	AB/3526/2022	HASEN ALI @ HASAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
ADMISSION				
14	WP(C)/3806/2021	GAJENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. A MEDHI MS. D SONOWAL MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AG SC, GHC SC, FINANCE DEPTT.
BAIL HEARING (BA)				
15	Bail Appln./2375/2022 WITH LCR AND CASE DIARY, FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED DR. R HOQUE	PP, ASSAM
16	Bail Appln./2649/2022 WITH LCR, FIXED	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	Bail Appln./2737/2022 FIXED	MANIRUJ JAMAN @ MONIRUZ ZAMAN AND ANR Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR N ISLAM	PP, ASSAM
18	Bail Appln./2749/2022	OMAR FARUQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
19	Bail Appln./2799/2022 FIXED	TASLIMA BEGUM Versus THE STATE OF ASSAM	MR. A M KHAN MR. M K ALI	PP, ASSAM
20	Bail Appln./3135/2022 FIXED	SYED BABUL DEWAN @ MD. BABUL DEWAN AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
21	Bail Appln./3144/2022 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
BAIL HEARING				
22	AB/1844/2022	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
23	AB/1865/2022	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
24	AB/1872/2022	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
WITH				
25	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
26	AB/2425/2022	ABDUL HIE Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
27	AB/2437/2022 FIXED	NUR MOHAMMAD @ NUR MAHAMMAD SARKAR AND 8 ORS Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM

28	AB/2540/2022 FIXED	PRASANTA DEKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
29	AB/2561/2022 FIXED	MD. ALAUDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
30	AB/2605/2022	MONIKA BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	AB/2734/2022 FIXED	SHAJOL HUSSAIN @ SAJAL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
32	AB/2740/2022	NITU BORUAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
33	AB/2781/2022 FIXED	LALCHAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
34	AB/2861/2022	RASHANAN BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. P P DEKA MR. T DEURI MR D KALITA	PP, ASSAM
35	AB/2878/2022 FIXED	ALA UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
36	AB/2911/2022	DILBAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
37	AB/2929/2022	DULAL CHANDRA BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. U K NAIR MR. R BORA MR A CHAKRABORTY	PP, ASSAM
38	AB/2978/2022	TUFAYEL AHMED @ TUFAL AHMED Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
39	AB/2995/2022	PULIN CH. BORAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. I U CHOWDHURY	PP, ASSAM
40	AB/3032/2022 WITH CASE DIARY, FIXED	SANJAY ARJYA AND 5 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
41	AB/3066/2022 B/O	FIRUJA BEGUM AND ANR Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
42	AB/3079/2022 FIXED	SIDDIK ALI AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
43	AB/3101/2022 FIXED	JATIN CHANDRA RAY @ JATIN RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
44	AB/3106/2022	BORNALI KHUTIA @ BORNALI KHUTTIYA Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
45	AB/3111/2022	JOYA KHUTIA @ JUGOMAYA DEORI Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
46	AB/3126/2022	RAMJAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
47	WITH AB/2757/2022	EKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM

48	AB/3151/2022 FIXED	HUSSAIN ALI MANDAL @ HOSEN ALI MANDAL Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA MR. M A MONDAL	PP, ASSAM
49	AB/3183/2022 FIXED	ANIL KR SAH AND ANR Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. P DUTTA MS. J BORO MR J DAS	PP, ASSAM
50	AB/3184/2022 FIXED	RANJUMONI DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
51	AB/3307/2022 FIXED	ANTAZ ALI Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
52	AB/3357/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
53	AB/3413/2022 FIXED	KURAN ALI @ RAJU KHAN Versus THE STATE OF ASSAM	MR H BEZBARUA B ALI SK	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2917/2022 FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
2	Bail Appln./3181/2022 FIXED	ABDUL KARIM BEPARI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./3182/2022 FIXED	MOKLESUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./3241/2022	UJJAL KUMAR ROY AND ANR Versus THE STATE OF ASSAM	MR. S K AGARWAL	PP, ASSAM
5	Bail Appln./3242/2022	SIYARAM @ SIYA RAM YADAV Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
6	Bail Appln./3244/2022	SAMIUL KHAN Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
7	Bail Appln./3245/2022	SUMILA BEGUM @ SHANTI@ SOMILA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
8	Bail Appln./3246/2022	SURHAB ALI @ SURAF ALI Versus THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
9	Bail Appln./3247/2022	NIHAR DEY @ NIHAL DEY Versus THE STATE OF ASSAM	MR P S RAJA	PP, ASSAM
10	Bail Appln./3248/2022	BASUDEV MAJUMDER @ BASHUDEB MAJUMDAR Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM

11	Bail Appln./3249/2022	ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MR J MOLLAH MR J DAS	PP, ASSAM
12	Bail Appln./3251/2022	MD. HAJRAT ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
13	Bail Appln./3252/2022	ALIN BEGUM Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
14	Bail Appln./3253/2022	MONOJ BORO Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS MR S JAFRI	PP, ASSAM
<u>MOTION</u>				
15	Tr.P.(Crl.)/38/2022	JINNA REZZAQUL ALOM @ MITUL ALOM Versus THE STATE OF NAGALAND AND ANR	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	GA, NAGALAND
16	Crl.Pet./1201/2022	NUR HUSSAIN @ SAH ALAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN	PP, ASSAM
17	AB/3523/2022	ABDUL KHALEK Versus UNION OF INDIA	MR. S ISLAM MR A HAWARI	DY.S.G.I.
18	AB/3525/2022	BIKASH CH BOSE @ BIKASH BOSE Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Rev.P./448/2022 FIXED	SHOHIDUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2378/2022 WITH OFFICE NOTE, FIXED	RAHUL PRASAD Versus THE STATE OF ASSAM	MR S M T CHISTIE MR T THAKURIA	PP, ASSAM
21	Bail Appln./2681/2022 WITH OFFICE NOTE, FIXED	GAUTAM SINGHA Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
22	Bail Appln./2809/2022 WITH CASE RECORD AND CASE DIARY, B/O	MUZAHARUL ISLAM @ MD. MUZAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M S ALAM	PP, ASSAM
23	Bail Appln./2832/2022	GOPAL SARKAR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
24	Bail Appln./2993/2022 WITH OFFICE NOTE, FIXED	MAZAHARUL MONDAL Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
25	Bail Appln./3096/2022 FIXED	ABBAS ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
26	Bail Appln./3160/2022 WITH OFFICE NOTE, FIXED	BINA YADAV Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/1145/2022	MATIAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S C BISWAS MR. N HAQUE MR. A K AZAD MR. F A HASSAN MR S A SIKDER	MR. A CHAUDHURY H A AHMED MR. D BORA MR. N MAHAJAN PP, ASSAM
28	AB/1928/2022 FIXED	MD. SHABIR KHAN Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB

29	AB/2232/2022 B/O	MAJEDUR RAHMAN KHANDAKAR Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
30	AB/3018/2022 FIXED	DEEP KUMAR GOGOI Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
31	AB/3135/2022	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
32	AB/3164/2022	KUJRAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
33	AB/3310/2022 FIXED	SHYAM KISHORE RAI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
34	AB/3324/2022 FIXED	IKBAL AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
35	AB/3326/2022 FIXED	JOYANTA TAYE Versus THE STATE OF ASSAM AND ANR.	MD E AHMED MR. F A HASSAN	PP, ASSAM
36	AB/3328/2022 FIXED	DIPANJALI DEVI KAKATI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	AB/3330/2022 WITH LCR, FIXED	BISWAKUMAR DAS Versus THE STATE OF ASSAM	MS. S CHUTIA MS. P CHUTIA	PP, ASSAM
38	AB/3336/2022 FIXED	AKKAS ALI BHUYAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
39	AB/3376/2022 FIXED	JAHANGIR ALI Versus THE STATE OF ASSAM	MS P DASGUPTA MR S PAUL	PP, ASSAM
40	AB/3398/2022 FIXED	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<u>ORDERS</u>				
41	Review.Pet./58/2022 IN CRP(I/O) 393/2019(D/O), FIXED	BHABEN CHANDRA BAISHYA Versus PUNJAB NATIONAL BANK AND 4 ORS.	MRS S GOSWAMI	MR. A PARVEZ (R1) MR D GOGOI (R1)
<u>HEARING</u>				
42	Crl.Pet./373/2013 CRL.PET. 273/2013(D/O), FIXED	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI
	WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
43	WITH Crl.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I

44	WITH Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH Crl.M.C./516/2013 in Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	WITH Crl.M.C./677/2014 in Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION Versus JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
45	Crl.A./52/2014 WITH LCR 5 FILES, FIXED	MANJILA KHATUN Versus STATE OF ASSAM	MD.F H LASKAR MD.M U AHMED MR.S NATH	PP, ASSAM
46	Crl.Rev.P./418/2014 WITH LCR 6 FILES, FIXED	RAJEN DAS and 5 ORS Versus THE STATE OF ASSAM and ANR	MR.S K GOSWAMI MR.A ACHARYA MR.R KATHKATIA	MS.A LAHKARR-2 PP, ASSAM
47	I.A.(Crl.)/646/2017 WITH LCR 4 FILES, FIXED in Crl.A./350/2017	SRI JAYDEV SARKAR Versus THE STATE OF ASSAM and ANR	MR. S K SINGHA MR. A K PURKAYASTHA MR. S SHARMA MS. M BHUYAN	PP, ASSAM
	WITH Crl.A./350/2017	SRI JAYDEV SARKAR Versus THE STATE OF ASSAM and ANR	MR.S K SINGHA MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	PP, ASSAM
48	I.A.(Civil)/4069/2018 in W.P.(Crl.)/6/2018	DR. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. M MAHANTA	SC, CBI
	WITH W.P.(Crl.)/6/2018 FIXED	HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. B PANDEY	MR. S C KEYAL SC, CBI PP, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/480/2021 in W.P.(Crl.)/6/2018	THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS.		MR. K N CHOUDHURY MR. M MAHANTA
49	WITH W.P.(Crl.)/8/2018	NAWAJYOTI SHARMA Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MR. A M BORA MR J DAS MR. B PANDEY MS. S SAIKIA	MR. B DEKA (R4) MR. B P CHANGMAI (R4) ASSTT.S.G.I. PP, ASSAM SC, CBI
	WITH I.A.(Civil)/441/2021 in W.P.(Crl.)/8/2018	THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS.		MR. A M BORA MR J DAS
50	Crl.A./235/2019 WITH LCR 5 FILES, FIXED	ASURUDDIN KHAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR A ALI MS. M KHATUN PP, ASSAM
51	Crl.Pet./666/2019 WITH LCR 2 FILES, FIXED	SAHANAWAZ TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM

52	Crl.Rev.P./6/2020 FIXED	SMTI SADIRA HUDA Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	MS. P R MAHANTA MR. S R GOGOI PP, ASSAM
53	Crl.A./141/2020 WITH LCR 3 FILES, P.B.-1, FIXED	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
	WITH I.A.(Crl.)/87/2020 in Crl.A./141/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MR. B C DAS MS M D MEDHI	ASSTT.S.G.I.
	WITH I.A.(Crl.)/109/2022 in Crl.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MR. M K DAS MS Z ANJUM	SC, NCB
54	Crl.A./12619/2019 (Filing Number)	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	MACApp./224/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
2	MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	

3	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
4	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
5	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
6	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	

7	WITH MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
8	CRP/33/2022 FIXED	BAKHAL RAMCHYARI Versus THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.	MR I HAQUE	
<u>HEARING</u>				
9	MACApp./91/2011 WITH LCR, FIXED	PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
10	MACApp./172/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MRD MONDAL
11	MFA/24/2015 WITH LCR	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI, RLY.ADV. MS.R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./445/2015 in MFA/24/2015	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MS.R BORAH	
12	MACApp./165/2015 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
13	MFA/160/2018 WITH LCR	SMTI RINA DAS Versus THE UNION OF INDIA	MR. Z IQBAL MR. K KALITA MS. N RAFIQUE	MR B SARMAH SC, NF RLY
<u>STAY MATTERS</u>				
14	CRP(IO)/169/2022 CAVT. NO.08192/022, WITH LCR, FIXED	ABDUL ALI AHMED Versus SYED MOHAMMAD ALI	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MS B TALUKDAR	MR. B D DEKA FOR CAVEATOR
15	CRP(IO)/247/2022 FIXED	MD. JUBER AHMED Versus SMTI JAGABAI SATNAMI AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./279/2022 FIXED.	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/664/2022 in Crl.A./279/2022	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
ORDERS				
2	I.A.(Crl.)/192/2022 WITH OFFICE NOTE, FIXED in Crl.A./2806/2022 WITH Crl.A./2806/2022 (Filing Number)	BHASKAR JYOTI KALITA Versus THE STATE OF ASSAM AND ANR.	MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Crl.Pet./451/2022 WITH LCR 1 FILE, B/O	BHASKAR JYOTI KALITA Versus THE STATE OF ASSAM AND ANR. E	MR F U BARBHUIYA	PP, ASSAM
3	Crl.Pet./451/2022 WITH LCR 1 FILE, B/O	RAKESH SAHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
HEARING				
4	Crl.A./63/2011 WITH LCR 5 FILES	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
5	Crl.A./88/2011 WITH LCR 4 FILES	MONGAL SINGH @ MANGAL SINGH Versus THE STATE OF ASSAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.B K SINGH MR.D P BORAH MR.A ROY	PP, ASSAM
6	Crl.A./161/2011 WITH LCR 4 FILES, FIXED	MD. TOUHID ALI Versus STATE OF ASSAM	MR.A MANNAF MRA K AHMED	PP, ASSAM

7	Crl.A./42/2013 WITH LCR 1 FILE	BARNALI RAMCHIARY Versus THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHOUHAN	MR K L GUPTA MR.B K SINGH PP, ASSAM
8	Crl.A./90/2014 WITH LCR 5 FILES	PARESH NATH Versus STATE OF ASSAM	MR.R ISLAM MR.K C ROY MR.R DE MS.N MITRA MS.D DEVI	PP, ASSAM
9	Crl.A./150/2014 WITH LCR 6 FILES	ANIL MEDHI Versus STATE OF ASSAM and ANR.	MR.S DEY MR.P SEN	PP, ASSAM
10	Crl.A./196/2016 WITH OFFICE NOTE, LCR 2 FILES, P.B.-1	Haidar Ali Versus THE STATE OF ASSAM and ANR	MR A ISLAM MR.A T SARKAR	PP, ASSAM
11	Crl.A./41/2022 WITH LCR 3 FILES, P.B.-1, FIXED	JITU ROY Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/106/2022 in Crl.A./41/2022	JITU ROY Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
STAY MATTERS				
12	Crl.Pet./208/2018	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI SC, EXCISE DEPTT. PP, ASSAM
13	Crl.Pet./413/2018	BABAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	PP, ASSAM
14	Crl.Pet./696/2018 WITH LCR 1 FILE	MUAZZUM HUSSAIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR	MR. N H MAZARBHUIYAN (r-4) MR N ISLAM (R-2,4) MR. M H SAIKIA(r-4) PP, ASSAM
15	Crl.Pet./865/2018	MEWALAL GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. J HANDIQUE MR. P BORDOLOI MS M NIROLA	MR B BURAGOHAİN (R2) MR J P KACHARI (R2) PP, ASSAM MRS. S GOGOI (R2)
16	Crl.Pet./1107/2018	PARVEZ HUSSAIN @ SAZU Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
17	Crl.Pet./518/2019	DR. ROBIN DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR H K NATH	MR. A K GUPTA (R2) MR. R S MISHRA (R2) PP, ASSAM
18	Crl.Pet./925/2019	DINDAYAL AGARWALA Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AGARWAL PP, ASSAM
19	Crl.Pet./1115/2019	M/S. SANA FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MS. A B KAYASTHA MR. A N I HUSSAIN MS. M GAUR	MR. O P BHATI (R2) MR. P SARMA (R2) PP, ASSAM MR. M K GOGOI (R2) MR. P K PODDAR (R2)
20	Crl.Pet./193/2021	PHEKAN SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. P BASFORE MR B SARKAR	MR. U SAIKIA (R-2) MR. S D ROY (R-2) PP, ASSAM
21	Crl.Pet./394/2021 WITH LCR 1 FILE	SUMIR DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN	MR MINTU SAIKIA (r-2) PP, ASSAM

22	Crl.Pet./753/2021 WITH LCR 1 FILE	KUTHAL PEGU Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
23	Crl.Pet./210/2022 WITH LCR 1 FILE	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3201/2022 FIXED.	SELIM MALIK Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	PP, ASSAM
<u>MOTION</u>				
2	Crl.Rev.P./560/2022	KARUNA MALAKAR @ BISU Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	PP, ASSAM
3	Crl.Pet./1200/2022	ZAHIRUL ALOM SHAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
4	Crl.Pet./1202/2022	SHAKSHI SHARMA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
5	AB/3468/2022 FIXED.	HABIB SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM	PP, ASSAM
6	AB/3514/2022	SAMARJYOTI DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
7	AB/3515/2022	ISTAQR RAHMAN Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
8	AB/3518/2022	AHAMMAD ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A K AHMED MR. N HUSSAIN	PP, ASSAM
9	AB/3519/2022	GOBIN @ GOBIND BORA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./3090/2022 FIXED	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
11	Bail Appln./3120/2022 FIXED	RAMESH ALI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
12	Bail Appln./3190/2022 FIXED	SHAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
BAIL HEARING				
13	AB/1949/2022 FIXED	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
14	AB/2405/2022	KIMNEINENG MANGTE Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	MR S C DAS MR S C DAS MS. R R RAJKUMARI PP, ASSAM
15	AB/2446/2022 FIXED	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
16	AB/2694/2022 FIXED	SONESWAR DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
17	AB/2802/2022	JOSMOT ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
18	AB/3009/2022 FIXED	BIKI YADAV AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
19	AB/3123/2022 FIXED	SAHJAMAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
20	AB/3160/2022 FIXED	HOSEN ALI @ MD. HOSEN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
21	AB/3178/2022 FIXED	GULJAR HUSSAIN TAPADAR @ GULJHAR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
22	AB/3204/2022 FIXED	CHAND MOHAN RABHA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. N PATHAK	PP, ASSAM
23	AB/3246/2022 FIXED	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
24	AB/3262/2022 FIXED	MOZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
25	AB/3315/2022 FIXED	ASHRAFUDDIN CHOUDHURY @ ASRAFUDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA MS.D SAIKIA	PP, ASSAM
26	AB/3338/2022 FIXED	DIPAN BORDOLOI @ DIPON BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM	MS S PATAR	PP, ASSAM
27	AB/3342/2022 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

ORDERS

28	I.A.(CrI.)/428/2021 AB 1666/2021(D/O), FIXED	FAKAR UDDIN Versus RAKIBUL ISLAM AND 2 ORS	MR. S C BISWAS	H A AHMED (r-1,2) PP, ASSAM
29	CrI.Rev.P./527/2022 WITH LCR 2 FILES, FIXED	TRAILOKYA KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	PP, ASSAM
30	I.A.(CrI.)/635/2022 WITH OFFICE NOTE, LCR 8 FILES, B/O in CrI.A./264/2022 WITH CrI.A./264/2022	SOMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
31	I.A.(CrI.)/750/2022 in CrI.Rev.P./9996/2022 WITH CrI.Rev.P./9996/2022 (Filing Number)	UTPAL KUMAR SARMA Versus SABITA DEKA UTPAL KUMAR SARMA Versus SABITA DEKA A	MR R CHAKRAVORTY MS. M DEV MS P DEB MS N DEB MS. R. ENGJAIFI S RABHA MS. M DEV	PP, ASSAM
32	I.A.(CrI.)/751/2022 in CrI.Rev.P./9652/2022 WITH CrI.Rev.P./9652/2022 (Filing Number)	NITUL GOGOI Versus THE STATE OF ASSAM AND ANR NITUL GOGOI Versus THE STATE OF ASSAM AND ANR (B)	MRS. B GOGOI MR G CHAMUAH MRS. B GOGOI	PP, ASSAM
HEARING				
33	CrI.A./92/2012 WITH LCR 3 FILES, P.B.-2, FIXED	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
34	CrI.Rev.P./220/2019 WITH LCR 4 FILES, FIXED	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. R HUSSAIN MR. M K BORAH (P1,P2) MR N AHMED MR A ALI MR. V SHARMA	MR. N ISLAM (R2) PP, ASSAM
STAY MATTERS				
35	CrI.Rev.P./360/2016 WITH LCR 3 FILES WITH I.A.(CrI.)/400/2016 in CrI.Rev.P./360/2016	SMT. MINA RANI NATH Versus THE STATE OF ASSAM AND ANR SMT. MINA RANI NATH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.R DE(R-2) PP, ASSAM PP, ASSAM
36	CrI.Rev.P./426/2016 WITH LCR 3 FILES WITH I.A.(CrI.)/533/2016 in CrI.Rev.P./426/2016	SUPRIYA DEY Versus IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR. SUPRIYA DEY Versus IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRAR-1 PP, ASSAM PP, ASSAM
37	CrI.Rev.P./421/2016	SUPRIYA DEY Versus IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1) PP, ASSAM

38	WITH Crl.Rev.P./422/2016	SUPRIYA DEY Versus IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	PP, ASSAM
	WITH I.A.(Crl.)/534/2016 in Crl.Rev.P./422/2016	SUPRIYA DEY Versus IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	PP, ASSAM
39	Crl.Rev.P./205/2020 WITH LCR 1 FILE	MD. NAJIR HUSSAIN Versus PABITRA BARMAN	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	MR. S DAS MR A UPADHYAY MR. P UPADHYAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022